

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 1st October, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 613/2016	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae) Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB Mr. Satish Kumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC
2.	Appeal No. 10/2018 (M.A. No. 121/2018)	M/s M. Z. Enterprises Vs. The State of Maharashtra & Ors.	Mr. Hrishikesh Chitale, Adv. for Applicant Mr. Preshit Surshe & Mr. Prashant S. Kenjale, Advs. for R-1, 3 to 12 Mr. Mukesh Verma, Adv.
3.	Execution Application No. 43/2018 IN E.A. No. 28/2018 IN O.A. No. 261/2017	Shikhar Stone Crusher Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant Mr. Ankit Verma, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB
4.	Appeal No. 54/2018 (M.A. No.541/2018 & M.A. No.542/2018)	H. P. Ranjanna Vs. Union of India & Ors.	Ms. Kanika Agnihotri, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for R-2 to 10 Mr. Darpan K. M., Adv. for R-5 Mr. Damandeep Singh Bhalla, Adv. for R-11 & 12
5.	Original Application No. 149/2018 (M.A. No.421/2018)	Al Marzia Agro Foods Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-3
6.	Original Application No. 348/2018	M/s Vaswani Whitefield Projects (P) Ltd. Vs. The Commissioner Bruhat Bengaluru Mahanagara Palike & Ors.	Mr. Mayank Bughani & Mr. Naveen Chawla, Advs. for Applicant Mr. Devraj, Adv. for R-1 & 2 Mr. Gigi C. George, Adv. for R-3
7.	Original Application No. 382/2018 (M.A. No. 873/2018)	Hemant Kumar Rajoria Vs. Union of India & Ors.	Mr. R. S. Mehta & Mr. J. P. Gurjar, Advs. for Applicant Mr. Rakesh Mahajan, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Anuj Bhandavi, Adv. for R-5 & 6

8.	Original Application No. 409/2018	Central Pollution Control Board Vs. Delhi Development Authority & Ors.	Ms. Alpana Poddar, Adv. for Applicant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Puja Kalra, Adv. for North & South MCD Mr. Balendu Shekhar, Adv. for EDMC Mr. Vipul Ganda, Adv. for R-3 Mr. Anupam Verma, Adv. for R-6 to 10 Mr. Anchit Sharma & Ms. Satamita Ghosh, Adv. for R-11 Mr. Sanjeev Ralli, Adv. for DMRC
9.	Original Application No. 494/2018 (M.A. No. 1149/2018)	Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. Amit Tiwari, Adv. for R-1 & 2 Mr. B. V. Niren, Adv. for R-4 & 5
FOR HEARING			
10.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for State of Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Suvineet Sharma, Adv.
11.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Beniwal, Adv. for R-3 & 5 Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab
12.	Original Application No. 378/2015	Pramod Gupta & Ors. Vs. State of Uttarakhand & Ors.	Mr. Shashank K. Saurav, Adv. for Applicant Mr. Rahul Verma, AAG with Mrs. D. Bharathi Reddy, Adv. for R-1 to 4 Mr. K. R. Chawla, Adv. for R-5 to 8 Mr. Ravindra Kumar, Adv. for R-12 to 14
13.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-5 & 9 Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5

			Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Vishwajit Singh & Mr. Raman Yadav, Advs. for GNN Mr. Rajkumar, Adv. for CPCB
14.	Original Application No. 581/2016	Mustak M. Kadri Vs. State of Gujrat & Ors.	Mr. A. Venkatesh & Mr. Sudipto Sircar, Advs. for Applicant Mr. Malik Nanavati, Adv. for State of Guj. Mr. Dhruv Pal, Adv. for Gujarat PCB Mr. Satyam Chhaya, Adv. for R-4 & 6 Mr. Parth H. Bhatt, Adv. for R-5 Mr. A. K. Prasad, Adv. Mr. Tushar Mehta, ASG with Mr. Nikhil Goel, Adv.
15.	Execution Application No. 38/2017 (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7 Mr. Vinayak Gupta, Adv. for MoEF
16.	Original Application No. 235/2017	Vipas Pandit Vs. Union of India & Ors.	Mr. Jitendra Sharma & Mr. Ajay Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for MoEF Dr. Sandeep Singh, Adv. for State of U.P. Mr. S. S. Shamsbery, AAG with Mr. Amit Sharma, Adv. for State of Rajasthan Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Advs. for RSPCB Mr. Ajay Choudhary, Adv. Ms. Bhavana Duhoon, Adv. Ms. Kritika Shukla, Adv. for NHAI
17.	Original Application No. 419/2017	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Advs. for Applicant Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA Mr. I. K. Kapila, Adv.
18.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Rajesh K. Singh, Adv. for MoEF & CC Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Atul Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. state of Haryana Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Ravinder Kumar, Adv. for NOIDA Mr. Satish Bhati, Adv. for R-8 & 19

19.	Appeal No. 49/2018 (Earlier Appeal No. 4/2017 (WZ))	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Kumar Rajesh Singh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Sayid Marzook Badaki, Adv. for R-4 Mr. V. K. Shukla, Adv. for State of M.P. Ms. Deep Shikha Bharati, Adv. for MoEF
20.	Appeal No. 53/2018 (M.A. No. 522/2018 M.A. No. 523/2018 & M.A. No. 584/2018)	Naresh Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Appellant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Ankit Verma, Adv. for R-2 to 6 Ms. Deep Shikha Bharati, Adv. for UP Mr. S. G. Hasnain, Sr. Adv. with Mr. Aftab Ali Khan, Adv. for R-7 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Radhakrishna S. Hegde, Adv.
21.	Original Application No. 63/2018 (M.A. No. 1116/2018 & M.A. No. 1403/2018)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pradeep Misra, Adv. for UPPCB Mr. Nishant Das, Adv. for R-6 Ms. Priyanka Swami, Adv. for State of UP Mr. Sudeep Kumar, Adv. Mr. Gaurav Kumar Bansal, Adv.
22.	Original Application No. 343/2018 (M.A. No. 1330/2018)	Jinendra Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Mr. Pushp Gupta & Mr. Robin Kumar, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB Mr. Amit Tiwari, Adv. for State of U.P. Mr. Shashank Bajpai, Adv. for R-3 Mr. Ajit Sharma, Adv. for R-8 Mr. Ankit Kumar, Adv. for R-10 Mr. Tarunvir Singh Khehar, Adv. for ADA

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